

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3459
ANSWERED ON:24.08.2006
DESTINATION DEVELOPMENT SCHEMES .
Joshi Shri Pralhad Venkatesh

Will the Minister of TOURISM be pleased to state:

- (a) The details of various destination development schemes for developing tourist centres in the country;
- (b) Whether the Government has set any time limit for approving such projects submitted by the respective State Governments;
- (c) If so, the details thereof;
- (d) Whether the Government of Karnataka has submitted any proposal for approval of destination development projects relating to Lakkundi, Gadag, Dumbal and Lakshmeshwara places of historic importance;
- (e) If so, the details thereof; and
- (f) The time by which these project are likely to be approved?

Answer

THE MINISTER OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a): The Ministry of Tourism under its existing scheme of "Product/Infrastructure Development for Destinations and Circuits" extends central financial assistance to State/UT Governments for developing tourist centres in the country. Under this scheme, a maximum amount of Rs.5.00 crore is sanctioned for project relating to development of tourist destination and a maximum of Rs.8.00 crore for development of tourist circuit.

(b): No, Sir.

(c): Does not arise.

(d), (e) and (f): A project for construction of wayside amenities at Lakkundi, Gadag for an amount of Rs.30.00 lakh was sanctioned to Government of Karnataka during the year 1999-2000. This project has been completed. No other project proposal has been prioritized/received from the State Government of Karnataka for development of Dumbal and Lakshmeshwara since then.